

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3303
ANSWERED ON:11.08.2000
SEIZURE OF PAKISTANI ORIGIN DRUGS FROM BORDER OF RAJASTHAN
MADHAVRAO SCINDIA

Will the Minister of FINANCE be pleased to state:

- (a) Whether a drug chain originating from Pakistan to Mumbai through porous borders of Rajasthan, has been unearthed by the Government as reported in the 'Hindu' dated the June 29, 2000;
- (b) If so, the details of the modus operandi adopted by the drug peddlers;
- (c) Whether Government is aware that funds generated by this illicit trade find way into funding of militants activities; and
- (d) if so, the steps taken by the Government to prevent such drug peddling?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

(a) : Yes, Sir.

(b) : The modus operandi adopted by drug smugglers/peddlers is to smuggle the heroin packed in wooden boxes with false bottoms, in gunny bags and polythene pouches, concealed in the cavities made in the wooden cases of dry fruits, in the sliding door panel or specially created chambers at the floor of a vehicle, wrapped around the body beneath the shirt or clothing of a person, concealed in the false bottom lining of two rucksacks and on camel back etc.

(c) : While there are reports of funding of militancy through clandestine operations, Government has no specific input or concrete evidence of the involvement of funds generated through illicit drug peddling in militant activities.

(d) : Significant steps taken by the Government to prevent and check smuggling of narcotic drugs include constant vigil, stepping up of enforcement efforts, gearing up of intelligence machinery, vesting of powers in BSF and Coast Guards under the Customs Act to interdict narcotic drugs on the border, holding of periodic cross border meetings in which representatives of Indian and Pakistani narcotic agencies are present and stringent action against all persons arrested for drug trafficking under the NDPS Act.